

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE

CONTEMPT PETITION NO. 170/00062/2017

IN

ORIGINAL APPLICATION NO. 170/01560-01564/2015

DATED THIS THE 01ST DAY OF MARCH, 2018

HON'BLE DR K. B SURESH....MEMBER (J)

1. Shri M.S. Hunashikatti, 53 years,
S/o Shri Shetteppa,
Occn: Telecom Technical Assistant (TTA),
OFC Station, O/o SDE OFC Mntc., Bailhongal,
Under Divisional Engineer TM STR
Belgaum Division

2. Shri V.B. Binkadakatti, 51 years,
S/o Shri Bhimappa,
Occn: TTA,
O/o SDE OCB Local Exchange,
Pinto Road, Hubli : 580 020.

3. Shri A.D. Nagarajappa, 51 years,
S/o S. Kariyappa,
Occn: TTA,
Office of Sub-Divisional Officer Telecom,
Sagar: 577 401
Shivamogga District.

4. Shri Tukaram Dandekar N., 56 years,
S/o Late Shri Narasing Rao,
Occn: TTA,
O/o Sub-Divisional Engineer C-DOT,
Chitradurga,
Under GM Telecom Davangere.

5. Jayachandra K, 56 years,
S/o Late Shri Kenchaiah,
Occn: TTA,
Office of Sub-Divisional Officer Phones,
Chikkamagalur: 577 101,
Under GM Telecom Chikkamagalur.

...Petitioners

(By Advocate Shri P.A. Kulkarni)

V/s.

1. Ms Aruna Sundararajan,
The Secretary
Department of Telecommunications,
20 Ashoka Road, New Delhi – 110 001.

2. Shri Anupam Shrivastava,
Chairman and Managing Director,
Bharat Sanchar Nigam Limited
No. 102-B, Statesman House,
148, Barakhamba road,
New Delhi – 110 001.

3. Shri P. Nagaraju,
Chief General Manager Telecom,
Karnataka Circle,
No. 1, Swamy Vivekananda Road,
Halasuru, Bengaluru : 560 008.

...Respondents.

(By Shri K. Gajendra Vasu, Senior Panel Counsel for R1 &
Shri B. Vishnu Bhat, Counsel for R2 & R3)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Both sides agree that since the Hon'ble High Court had issued an interim order this matter can now be disposed of with liberty to revive it after the conclusion of the Writ Petition. It is allowed.

2. CP is disposed of, notices are discharged for the time being. No order as to costs.

(Dr.K.B.SURESH)
MEMBER (J)

ksk

Annexures referred to by the petitioner in CP No. 170/00062/2017

Annexure-C1: Copy of the order of Central Administrative Tribunal, Bangalore Bench in OA No. 170/1560-1564/2015 dated 08.09.2016

Annexure-C2: Copy of the representation of Petitioner No. 1 dated 29.09.2016

Annexure-C3: Copy of the letter dated 03.10.2016 forwarding the representation of Petitioner No. 1

Annexure-C4: Copy of the letter dated 03.10.2016 forwarding the representation of Petitioner No. 3

Annexure-C5: Copy of the letter dated 03.10.2016 forwarding the representation of Petitioner No. 4

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